## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
257/16	210/17	For Orders	391 / 394	Parrys Sugar Industries Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SOJI. P. JOHN
SPILEGNI Advocale Le petitioner

SPILEGNI (20() Stelene ML

(2941320087)

Suo-motu re-opened today. Counsel for petitioner company is present. He requested time to clarify certain points.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)